## <u>COURT-I</u>

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## <u>APPEAL NO. 319 OF 2016 &</u> IA NO. 665 OF 2016 & IA NO. 536 OF 2017

Dated: 12 <sup>th</sup> November, 2018				
Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson Hon'ble Mr. S.D. Dubey, Technical Member				
In the matter of: Simhapuri Energy Ltd. Vs. Central Electricity Regulatory 0	Corr	mission & Ors.		Appellant(s) Respondent(s)
Counsel for the Appellant(s)	:	Mr. Gopal Choudhary		
Counsel for the Respondent(s)	:	Mr. Sethu Ramalingam for I	R.1	
		Mr. Kunal Singh for R.2		

## <u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>21.01.2019.</u>

(S. D. Dubey) Technical Member (Justice Manjula Chellur) Chairperson